

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Training Programme on "Sensitizing Judges on Family Court Matters."

O R D E R

No: 1569

Dated: 27/03/2019

The Judicial Officers, as per Annexure-A, are hereby nominated to participate in three days training Programme on "Sensitizing Judges on Family Court Matters" scheduled to be held on 6th, 7th & 8th April, 2019 at J&K State Judicial Academy, Srinagar. All the nominated officers shall report in the J&K State Judicial Academy Srinagar at 9:00 AM sharp on 6th of April, 2019.

By Order

(Sanjay Dhar)
Registrar General

No: 60264-309/R.S

Dated: 27/03/2019

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordship's.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
6. All District & Sessions Judges, with the request to circulate the order amongst all the Judicial Officers working under their territorial jurisdiction.
7. Director J&K State Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Magistrates accordingly.
8. CPC e-Courts, High Court of J&K ,for uploading the same on High Court website.
9. Office file.

Registrar General

Annexure - A

List of Judicial Officers for 3 - Day Training Programme w.e.f. 6th April to 8th April, 2019 on Sensitizing Judges on family Court Matters at J&K State Judicial Academy, Srinagar

S.No.	Name of the Officer	Place of Posting
1.	Mr. Aijaz Ahmad Mir	Principal D&S Judge, Leave Reserve High Court Srinagar
2.	Mr. Sikander Azam	Addl. D&S Judge, Kathua
3.	Mr Mohd Ibrahim Wani	Principal D&S Judge, Pulwama
4.	Mr. R. N. Watal	Special Judge, Anti Corruption Srinagar
5.	Mr. Zubair Ahmad Raza	Principal D&S Judge, Poonch
6.	Ms. Jeema Bashir	Addl. D&S Judge, Sopore
7.	Mr. Haq Nawaz Zargar	3 rd Addl. D&S Judge, Jammu
8.	Mr. Tasleem Arif	Addl. D&S Judge, Handwara
9.	Mr. Naseer Ahmad Dar	1 st Addl. D&S Judge, Baramulla
10.	Mr. Parvaiz Hussain Kachroo	Addl. D&S Judge, Srinagar
11.	Mr. Khalil Ahmed Choudhary	Addl Distt. Judge Anantnag
12.	Mr. Chain Lal Bavoria	Addl. D&S Judge Udhampur
13.	Mr. Mehmood Ahmad Chowdhary	3 rd Addl. D&S Judge, Srinagar
14.	Mr. Sarfraz Hussain Shah	Principal D&S Judge, Bandipora
15.	Mr. Javed Ahmad Geelani	Sub-Judge, Vailoo
16.	Mr. Mohd Amin Mir	CJM, Budgam
17.	Mr. Gowher Majeed Dalal	Spl. Mob. Magistrate, (Traffic) Srinagar
18.	Mr. Javed Alam	CJM, Pulwama
19.	Mr. Mehraj-ud-Din Sofi	CJM, Ganderbal

20.	Mr. Mohd Ashraf Bhat	Sub Judge Electricity Magistrate, Bijbehara
21.	Mr. Pradeep kumar Sandhu	Sub Judge Electricity Magistrate, Botote
22.	Mr. Amar Jeet Singh Langch	Sub Judge Electricity Magistrate, Patten
23.	Mr. Raja Mohd Tasleem	CJM, Bandipora
24.	Mr. Y. P. Sharma	Municipal Magistrate, Srinagar
25.	Mr. Amit Sharma	Sub-Judge, Special Mobile Magistrate, Kathua
26.	Mr. Manjit Rai	Special Mobile Magistrate Passenger Tax, Jammu
27.	Mr. Khursheed-ul- Islam	Secretary Distt.Legal Services Authority, Pulwama
28.	Mr. Iqbal Ahmad Masoudi	CJM, Kulgam
29.	Mr. Imtiyaz Ahmad Lone	Sub Judge, Uri
30.	Mr. Adnan Syed	Secretary Distt.Legal Services Authorith, Srinagar
31.	Mr. Arun Kumar Kotwal	Sub Judge Special Mobile Magistrate, Bhandarwah
32.	Mr. Parvaiz Iqbal	Sub Judge Special Mobile Magistrate, Srinagar
33.	Mr. Prem Sagar	Secretary Distt.Legal Services Authority, Ramban
34.	Mr. Abdul Qayoom Mir	CJM, Shopian
35.	Mr. Manzoor Ahmad Zargar	Sub Judge, Kupwara
36.	Mr. Manzoor Ahmad Khan	Sub Judge Special Mobile Magistrate, Pulwama
37.	Mr. Parvin Pandoh	Sub Judge Special Mobile Magistrate, Baramulla
38.	Mr. Faizan ul Haq Iqbal	Secretary Distt.Legal Services Authority, Baramulla
39.	Mr. Noor Mohd Mir	Secretary Distt.Legal Services Authority, Kupwara
40.	Ms. Rafia Hassan	Secretary Distt.Legal Services Authority, Anantnag